

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s).
28092-28093/2014

HARI SHANKAR RAI

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with office report)

Date : 07/01/2015 These petitions were called on for hearing today.

For Petitioner(s) Mr.Anant K.Vatsya,adv.
Mr. Devendra Singh,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to
all the respondents.

List again on 16.03.2015.

(M K HANJURA)
Registrar

SB